

any other facility to the industry is under consideration.

Export of Basmati Rice

3358. SHRI SITARAM KESRI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the State Trading Corporation have procured orders for the export of Basmati Rice to the tune of 17,000 tonnes ;

(b) whether it is also a fact that only 7000 tonnes of superior quality of Basmati Rice as against the orders of 17,000 tonnes could be exported ; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) No, Sir.

(c) The S.T.C. confirmed orders for export of 14,920 tonnes of basmati rice, of which 7,854 tonnes have already been shipped and balance quantity is being shipped in accordance with the delivery schedules agreed upon with foreign buyers.

Construction of Maginot Line along Himalayan Border

3359. SHRI MANIBHAI J. PATEL :
SHRI P. M. SAYEED :
SHRI HUKAM CHAND
KACHWAI :
SHRI R. K. BIRLA :

Will the Minister of DEFENCE be pleased to state :

(a) whether the Chinese troops in the occupied territory of Tibet are reported to be constructing "Maginot Line" along the Himalayan border ;

(b) whether it is also a fact that the Chinese have built a massive system of tunnels and trenches opposite the Macmohan Line in Tibet ; and

(c) if so, the precautions taken by Government to ward off any possible military offensive in that area ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). Govern-

ment are aware that China has constructed a number of structures of different types, having a military significance, including tunnels, trenches etc., across the border. These activities have been duly taken note of in making our defence arrangements.

Planning at District Level

3360. SHRI LOBO PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether planning can be done most appropriately at District level through Panchayatraj organisation, and what financial provision is being made and whether Plan will be asked from the States before the draft Plan is finalised ;

(b) since the Centre is already committed to a 40 per cent grant to the State Governments for village roads, whether it is prepared to give the same to Taluk Boards and Panchayats on organisations and other village works approved in the District plan ; if not, the reasons therefor ;

(c) since the disparity between rural and urban areas is admitted the reasons why Government are not prepared to make loans available for items classified as improving living and working conditions in villages ; and

(d) whether the Plan classify and provide credit for these items also for the reason of the employment opportunities created by them ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a). The Planning Commission have suggested that the State Governments should take up the work of the formulation of district plans. The Panchayati Raj institutions are expected to play a vital part in the formulation of these plans. As the preparation of detailed District Plans by states is expected to take time, it is not proposed to ask for District Plans from states before the Draft Plan is finalised. The progress made in respect of district planning in each State, however, would be generally discussed from time to time during plan discussions with State Governments.

(b) and (c). During the Fourth Five Year Plan period Central assistance is being

released to States in the form of block grants and block loans in the proportion of 30% and 70% respectively. This assistance is no longer linked with any individual scheme. Therefore, the question of any part of it being released for any particular purpose or to any agency other than the State Government does not arise. A large proportion of State Plan and institutional resources will be spent on the improvement of living and working conditions of the villages.

(d) State Governments have been taking up schemes and providing loans and grants for programmes of improving living and working conditions in the villages.

Recommendations of Pillai Committee

3361. SHRI M. L. SONDHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that many recommendations of the Pillai Committee Report have been shelved ;

(b) whether this has created widespread resentment in the different sections of the foreign service ; and

(c) if so, the steps proposed to be taken to implement the recommendations of the Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) No, Sir.

(c) A number of recommendations have already been implemented. Some other are in the process of implementation. Question of implementation of the remaining recommendations is under examination with reference to the financial, legal and administrative implications involved.

चीन तथा पाकिस्तान द्वारा वायु, जल तथा स्थल सीमा का उल्लंघन

3362. श्री शिव कुमार शास्त्री :
श्री प्रकाशबीर शास्त्री :
श्री शारदा नन्ब :
श्री भारत सिंह चौहान :
श्री बश नारायण सिंह :
श्री हुकम चन्द कश्यप :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) चीन तथा पाकिस्तान ने गत तीन वर्षों में हमारी वायु, स्थल तथा जल सीमा का कितनी बार उल्लंघन किया है ;

(ख) ऐसे सीमा उल्लंघनों को रोकने के लिए सरकार ने क्या कार्यवाही की है ;

(ग) क्या सरकार ने इस बारे में इन देशों को कोई विरोध पत्र भेजे हैं ; और

(घ) यदि हां, तो इस बारे में उन देशों की क्या प्रतिक्रिया है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (घ) । अगस्त, 1966 में 31 जुलाई 1969 तक चीन ने 35 स्थल अतिक्रमण किये हैं, और 2 अन्तरिक्ष अतिक्रमण । इसी अवधि में पाकिस्तान ने जम्मू काश्मीर में युद्ध विराम रेखा के पार उल्लंघनों समेत 161 स्थल उल्लंघन किए हैं और 91 अन्तरिक्ष उल्लंघन । चीनी या पाकिस्तानी नौसैनिक पोतों द्वारा हमारे जल क्षेत्रों का कोई अतिक्रमण नहीं किया गया था । हमारी सुरक्षा मेनाओं का सीमाओं पर सतर्कता जारी है । जम्मू तथा काश्मीर में युद्ध विराम रेखा के पार के उल्लंघनों के सम्बन्ध में संयुक्त राष्ट्रों के प्रेक्षकों को शिकायतें भेजी गई थी । अन्य उल्लंघनों के बारे में चीनी तथा पाकिस्तानी अधिकारियों को विरोध पत्र भेजे गये थे, परन्तु जहाँ भी उन्होंने उत्तर दिया है उन्होंने उल्लंघनों से इन्कार ही किया है ।

प्राजाद हिन्द फौज के कर्मचारियों को वित्तीय सहायता

3363. श्री शिव कुमार शास्त्री :
श्री प्रकाशबीर शास्त्री :
श्री जार्ज फरनेन्डीज :
श्री समर गुह :

प्रया प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा पहले की गई